

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10361 of 2015- DB

(Arising out of OIA-KDL-CUSTM-000-APP-413-422-14-15 dated 03/12/2012 passed by Commissioner of CUSTOMS-KANDLA)

Zahid Hussien

.....Appellant

Proprietor Of Bagwan Petroleum Block No. 1729,
Plot No.7+ 9 Bareja Cross Road,
Nr. Aradhana Rice Mill,
Barejadi Road, Daskroi,
Ahmedabad, Gujarat

VERSUS

C.C.-Kandla

.....Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

APPEARANCE:

Shri Hardik Modh & Shri Amit Laddha Advocate for the Appellant
Shri Himanshu P Shrimali, Superintendent (AR), for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 08.11.2023
DATE OF DECISION: 01.02.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10368 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**